

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 470/(MAH)/2017

CORAM: Present: MS INA MALHOTRA
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2017

NAME OF THE PARTIES: M/s. Shriji Kraft Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
26	Karita Sharma v/b Ganesh & Co	Adv for Petitioner	

ORDER

CSA 470/230-232/NCLT/MB/MAH/2017

Ld. Counsel for Petitioner prays for an adjournment. At his request, adjourned to 5th July 2017.

Sd/-
Ina Malhotra
Member (Judicial)